



2026:AHC:26267

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 1905 of 2026

Rajaram Prasad

.....Petitioner(s)

Versus

State Of U.P And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Manu Singh
Counsel for Respondent(s)	:	C.S.C., Sudhir Bharti

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. After some argument, a prayer has been made by the counsel for the petitioner to dismiss the present writ petition as not pressed with liberty to the petitioner to approach the authority concerned.
2. Prayer is allowed.
3. Accordingly, the writ petition is dismissed as not pressed with liberty as prayed.

(Prakash Padia,J.)

February 6, 2026
Swati